

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(APPELLATE JURISDICTION)**

APPEAL NO. 153 OF 2014

Dated : 21st September, 2016

In the matter of:

M/s. Sagar Power (Neerukatte) Pvt. Ltd.

Vs.

Central Electricity Regulatory Commission & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The court has not assembled today.

As agreed by the parties, list the matter on **08th November, 2016.**

Court Master